

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

CP-325/2014

IN THE MATTER OF:

Rajneesh Ghei Applicant/petitioner
Vs.
Registrar of Companies & Ors. Respondents

Order under Section 391 to 394, 100 of the Companies Act

Order delivered on 14.09.2017

Coram:

**CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President**

**Ms. Deepa Krishan
Hon'ble Member (T)**

For the Applicant/petitioner : Mr. Sanjeev Sahay, Ms. Himangi Kapoor,
Advocates for Plaintiff

For the Respondent : Mr. Vishwa Bhushan Arya, Advocate for R-2

ORDER

On the request made on behalf of the learned Counsel for the petitioner, hearing is deferred for arguments on 12th October, 2017.

MM Kumar
**(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT**

Sd/-
**(DEEPA KRISHAN)
MEMBER(TECHNICAL)**